

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/182,183,184 /CAA/2017
NAME OF THE TRANSFEROR : CENTURY INVESTMENTS PVT LTD & DEAL
INVESTMENT PVT LTD
NAME OF THE TRANSFERRE : TAMARAI CREDIT & INVESTMENTS PVT LTD
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1) PRAJ KUMAR | COUNSEL FOR | |
| JNABAKN | PETITIONERS | |
| RAWAN JNABAKN | | |

ORDER

Counsel for the Petitioner present. Heard. Representative of the Official Liquidator present and prayed for remuneration to the Chartered Accountant. Counsel for the Petitioner is directed to pay Rs.1 lakh as fee for the Chartered Accountant to the Office of the Official Liquidator within two weeks. **Reserved for orders.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)